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Title: Need to provide crèche facility in Kendriya Vidyalayas - Laid.

SHRI TEJ PRATAP SINGH YADAV (MAINPURI): Kendriya Vidyalaya Sangathan (KVS) is one of the largest school chains with 1,196 schools, 13 lakh students and 46,000 employees spanning 25 regions in the country.

The 'Maternity Benefit Act, 2017' mandates that every office with 50 and more employees are required to provide a child care facility for working mothers.

Despite women comprising almost 50 percent of total staff in KVs, the Kendriya Vidyalaya Sangathan has not formulated any policy for implementing provisions of the Act. In the absence of creche in KVs, women employees resort to Child Care Leave (CCL) which is denied as most of the school staff is women.

All KVs with own building have infrastructure for setting up creche facility. It will not only help women employees in resuming work immediately after their maternity leave, but will also certainly help in balancing their family-office life.

I request the Minister of HRD to formulate policy to provide creche facility in Kendriya Vidyalaya Sangathan.

